

Member is trying to know. As far as that is concerned, a crore of rupees has been set apart for the Third Five Year Plan, strictly speaking for the next four years and Rs. 10 lakhs for this current year.

Shri Shree Narayan Das: There was a special team that was deputed to enquire into the inherent defects in the working of the co-operative movement in this region. What were the important recommendations, if there are any, which have not been accepted by the conference?

Shri B. S. Murthy: All those recommendations have been gone into and those recommendations, as have been stated, are: (i) that official control of co-operative institutions should be removed thereby enabling non-officials to assume positions of responsibility. In some of the States, Ministers and officials are Chairmen of Banks, etc. This we did not want. (ii) Priority should be given to consolidation rather than expansion. The tendency in these States is to go on expanding the co-operative movement instead of consolidating and trying to make them very effective. (iii) Deficiency of staff; especially supervisory, Audit and Inspecting staff has not been consolidated. Therefore, we have laid emphasis on these recommendations. As far as the fourth recommendation is concerned, I have already said that a crore of rupees has been set apart over and above the Central ceiling.

Shri Jaipal Singh: In working out the Plan, may I know whether the Ministry have studied the Dhebar Commission report, particularly in regard to the role of co-operation in the tribal areas?

Shri B. S. Murthy: The tribal people have not been kept out of the purview of the co-operative movement.

Shri S. M. Banerjee: In the statement it is stated that official control of co-operative institutions should be removed thereby enabling non-officials to assume positions of responsibility. I want to know whether non-officials

have been associated with this; whether the leaders of the kisan sabhas have been associated with this.

Shri B. S. Murthy: We do not make any differentiation between Kisan sabhas and Mazdoor sabhas. Any person, any organisation interested in the co-operative movement can come and participate. After all, it is a voluntary organisation.

Shrimati Savitri Nigam: May I know what has been done regarding the inclusion of co-operation in the education system, especially in the higher secondary and college stage?

Mr. Speaker: That is a general question not connected with this.

Shri Basumatari: May I know whether it is a fact that the co-operative system is more popular in the tribal areas than in others in Assam?

Shri B. S. Murthy: In the tribal areas, both the co-operative and the collective systems are in vogue.

Electricity for Kandla Port

*270. **Shri Raghunath Singh:** Will the Minister of Irrigation and Power be pleased to state whether any scheme is being considered by Central or State Government to give more electric power to Kandla port?

The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim): Yes, Sir. Two units of 5 MW each have been sanctioned for supply of power to Kandla Port during the Third Plan period.

श्री रघुनाथ सिंह: कांडला पोर्ट के प्रयोग के वास्ते यहाँ पर जो फ्री ट्रेड जोन का एरिया कायम किया है मैं जानना चाहता हूँ कि उस को जो बिजली दी जायेगी वह बम्बई के रेट से कम होगी या ज्यादा होगी ?

Hafiz Mohammad Ibrahim: It is difficult for me to say offhand the particular price which would prevail in two different localities; unless I examine both, I cannot say definitely

what the result will be. If my hon. friend wants it, I may do so.

Shri Umanath: May I know whether Government have received any representations from the Kandla Vikas Mandal for the reduction of the electricity rates as well, and if so, Government's decision thereon?

Hafiz Mohammad Ibrahim: That might have been received by the State Government. There is no information with us about it, since that has not come to us.

Shri Umanath: My question is whether the Central Government have received any representations; I am not talking about the State Government.

Mr. Speaker: When the hon. Minister says that it might have been received by the State Government, it means that the Central Government have not received any.

Shri Man Sinh Patel: Will the hon. Minister state the exact year of the Third Plan in which this scheme will be finalised?

Hafiz Mohammad Ibrahim: By 1963-64.

Mr. Speaker: Next question. Q. No. 272.

Shri Indrajit Gupta: May I request that question No. 283 on the same subject may also be taken up along with this question?

Mr. Speaker: Yes, that question also may be taken up, if it is not inconvenient to the hon. Minister.

Hooghly Pilots

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*272. {
 Shri Raghunath Singh:
 Shri Rameshwar Tantia:
 Shri Indrajit Gupta:
 Shri P. C. Borooah:
 Shri Muhammed Elias:
 Shri Nath Pai:
 Shri H. N. Mukerjee:
 Shri Liladhar Kotoki:

(a) whether it is a fact that Hooghly Pilot Service Association had sent some of their representatives here to discuss their grievances with the Ministry;

(b) whether it is also a fact that pilots have threatened to resign unless their grievances are met;

(c) if so, the details thereof; and

(d) the steps Government have taken therefor?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) to (d). A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 40.]

Hooghly Pilots

*283. **Shri Indrajit Gupta:** Will the Minister of Transport and Communications be pleased to state:

(a) the terms of settlement on basis of which the Hooghly Pilots withdrew their mass resignation threat recently;

(b) whether it is a fact that the assurances given to them by the Calcutta Port Commissioners in the past have not been honoured; and

(c) whether it is now proposed to revise the Pilots' salary scales and allowances?

The Minister of Transport and Communications (Shri Jagjivan Ram):

(a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

(a) and (c). On the 7th April, 1962, after discussions with the Chairman of the Port Commissioners, who promised to look into their case sympathetically and forward the views and recommendations of the Port Commissioners on the Guha Roy Committee's report regarding the conditions of service of the Hooghly Pilots and the other five marine services of the Port of Calcutta before the end of April, 1962, to Government, the Pilots agreed to continue to work

Will the Minister of Transport and Communications be pleased to state: